

[Shri Madhav Rao Scindia]

ensure the safety and security of our hon. passengers who use our railway system. I again express deep regrets to the House and offer my condolences to the bereaved families.

THE DEPUTY CHAIRMAN: Now, the House stands adjourned for lunch and will meet again at 2.45 p.m.

The House then adjourned for lunch at forty-five minutes past one of the clock.

The House reassembled, after lunch, at fifty-one minutes past two of the clock. **The Deputy Chairman** in the Chair.

STATEMENT BY MINISTER

V. Re. Incidents which took place in New Delhi on the 30th July, 1987.

THE MINISTER OF HOME AFFAIRS (SHRI BUTA SINGH): Madam Deputy Chairman, with a heavy heart, I wish to inform the Hon'ble House about the unfortunate and reprehensible incident in South Delhi in the early hours of 30th July, 1987.

At 05.47 hrs. on 30-7-1987 information was received on telephone in the Police Control Room that there had been an incident of shooting at B.91, Kalkaji, New Delhi. The Police Control Room vehicles reached the spot within 5 minutes and was informed that a scooter No. DHE-8301 of blue colour had come to the house with 2 persons on it who had fired on Shri Hans Raj Sethi, Metropolitan Councillor of the B.J.P. The injured was removed to the All India Institute of Medical Sciences where later he died. It was also learnt that one of the assailants was a Sikh aged 17 to 20 years, height 5'7" of fair colour, thin built, with no moustache or beard. He was wearing a 'Patka' of Saffron colour. The second assailant was a clean shaven person who was wearing a helmet. The two assailants shouted slogans of "Khalistan Zindabad" and abuses at the spot. The SHO, Police Station Kalkaji, New Delhi reached the spot at 06.04 hrs. and recovered a letter pad of "Bhindrawala "Tiger Force" from the spot.

The "Red Alert" was sounded at 0550 hrs. and all police control room vehicles began to check the two wheelers on the road. At 0611 hrs. it was learnt that the correct number of the scooter was DHB-8301. Maximum deployment from the police station was immediately rushed to assist in checking. Senior officers reached the spot to supervise police action.

Within a few minutes the second incident of firing had taken place at 10/14, Kalkaji Extension. It was learnt that a motor-cycle of red colour had approached the house of Sh. B. R. Munjal, BJP Councillor and had fired on his brother Shri Sudarshan Munjal who was outside the house in a vacant plot nearby. He was removed to the hospital where he succumbed to his injuries. A pouch containing 57 cartridges of 0.455 calibre and 9 mm and a paper with a letter head "Bhindrawala Tiger Force" was recovered from the spot. The assailant who fired was an average built man 5'7" in height, aged 20 to 22 years with a broad face, thin moustache and prominent nose. The second assailant was wearing a red helmet.

Details of these incidents were also flashed to all vehicles and the staff on the road who were checking the vehicles and patrolling the area. At 0742 hrs. a police control room vehicle detected the scooter No. DHB-8301 abandoned in front of house No. 878, Sector No. 9, R. K. Puram, New Delhi. The scooter has been taken into custody and is being checked for finger prints and other clues. The motor-cycle used in the other incident has also been recovered from Malviya Nagar, where it lay abandoned. The Police has since picked up one person and also one assailant has been identified.

A number of search parties have started searching at all the known hideouts and are looking for the culprits. Police arrangements have also been made for any reaction in the city against these killings.

One abandoned suit case was found at New Delhi Railway station today in which there were two time-bombs. The suit-case has been detected and the time bombs defused.

I will request the Hon'ble Members to join me in condemning the incidents in strongest terms and conveying our deepest sympathies to the bereaved families. We all share their grief.

In order to contain terrorism, the number of police control room vehicles has been increased to 165 round the clock. 100 pickets armed with automatic weapons and wireless sets have been posted at strategic points. The intelligence machinery has been geared up. Close vigil is being maintained. The Army has been asked to stand by in the sensitive areas of the city.

Section 144 has been imposed in the whole of Delhi.

I will appeal to all Hon'ble Members to assist in maintaining harmony and peace. The Government will leave no stone unturned to apprehend the culprits and deal with them deterrently.

THE DEPUTY CHAIRMAN: Now, we shall take up Private Members' Legislative Business. Now there are two Bills for introduction. The first one is the Constitution (Amendment) Bill, 1987, to be introduced by Mr. Chitta Basu. He is not here now. The second Bill, the Constitution (Amendment) Bill, 1987, is also in his name. He is not present. We shall now continue the discussion on the Betwa River Board (Amendment) Bill, 1985. On the last occasion, Mr. Vithalbhaj Patel was on his legs and he is to continue now.

THE BETWA RIVER BOARD (AMENDMENT) BILL, 1985-Contd.

श्री विठ्ठलभाई भोतीराम पटेल (गुजरात): उपसभापत महोदया, बेतवा खबर बोर्ड के पास पैसे नहीं होने से

इसमें काफी विलंब हो गया और इस पर खर्चा भी काफी बढ़ गया। तो सरकार को यह देखना चाहिए कि जो काम पांच साल पहले खत्म करना था वह यदि आगे चलता ही रहता है तो इससे उसका खर्चा बढ़ जाता है। बेतवा खबर के लिए जब खर्चा 200 करोड़ से ज्यादा होगा और अगर राज्य सरकार देती भी है तो राज्य सरकार को बुलाकर बोलना चाहिए कि आप अपना हिस्सा दे दीजिए। अब मुझे पता चला है कि सिंचाई मंत्री जी ने उत्तरप्रदेश और मध्यप्रदेश की सरकार से मशविरा कर के कुछ फंड कायम करने के लिए उनको कहा है। तो इसका काम कुछ आगे चलेगा। लेकिन काफी विलंब होने से जो योजना कम खर्च में पूरी होने वाली थी वह काफी बढ़ जाती है। अब आगे जो नयी योजना बनती है जिसमें अलग-अलग स्टेट वाले ज्वान होते हैं, उसमें विलंब न हो इसके लिए मंत्रीजी को देखना चाहिए। आज नर्मदा सागर की जो योजना है उसमें गुजरात, मध्यप्रदेश, राजस्थान, महाराष्ट्र—चार स्टेट हैं। तो वह योजना भी पहले 500 करोड़ की थी जोकि अब 12 हजार करोड़ की हो गयी है। तो यह विलंब जितना होगा उतना खर्चा ज्यादा होगा। अतः मैं मंत्रीजी से विनती करता हूँ कि आगे जितनी एसी योजनायें हों जिनमें दो-चार स्टेटस हों तो यह पहले से तय किया जाय कि वह कितना फंड देंगी और नहीं देती तो देने के लिए कहिए और उतमें विलंब न हो इसके लिए खास ध्यान रखिए। खासकर के नर्मदा योजना के बारे में मंत्रीजी पहले से ही कुछ करलें जिससे कि उसके काम में विलंब न हो, रुके नहीं। मेरा